

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. 56955/EC/DBA/2024

Dated 30.09.2024
30 SEP 2024

To
Sh. Atul Sharma, Hony. Secretary,
Delhi Bar Association,
Tis Hazari Courts, Delhi.

Sub: Declaration Form bearing no.C-419 to be included as part and parcel of list of members who are found to be enrolled with the Bar Council of Delhi after 31.07.2023.

Sir,

In line with the communication dated 26.09.2024, please treat the following entry as the part and parcel of the list of members who are found to be enrolled with Bar Council of Delhi after 31.07.2023:-

Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrl. No.	DBA Membership No.	Objections
C-419	Mohd. Anas Ansari	9650166543	D/13497/2023	M-2541	BCD Enrollment after 31.07.2023

Thanking you.

Forwarded -

Ld. Chairman

DBAEC - 2024, 30/9/24

No. 56956 - 56960 /EC/DBA/2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THC, Delhi with direction to display the said notice on all notice boards and other necessary places.

Yours Sincerely,

Nodal Officer, Election Committee,
DBA Election 2024

Nodal Officer, Election Committee
DBA Election 2024